

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,
MUMBAI

MA 617/2017, MA 689/2017,
MA 54/2018, MA 364/2018 &
MA 360/2018 IN CP (IB)-66/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.**

v/s.

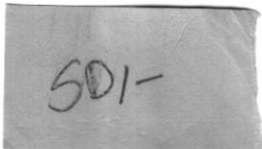
MURLI INDUSTRIES LTD.

SECTION 7 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

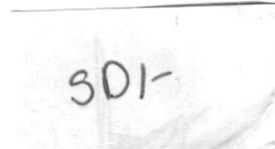
ORDER

18. MA 617/2017, MA 689/2017, MA 54/2018, MA 364/2018 & MA 360/2018
IN CP (IB)-66/MB/2017

At request, list this matter on 11.9.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)